

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/20/1193/2018**

HYDERABAD, this the 15<sup>th</sup> day of February, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

T. Subrahmanyam Rao,  
S/o. T. Sundara Ramaiah,  
Aged about 57 years,  
Occ: Divisional Engineer / Track &  
Track Machines, Group A,  
O/o. The Divisional Railway Manager,  
South Central Railway,  
Guntakal Division, Guntakal,  
Anantpur District, A.P.

...Applicant

(By Advocate : Sri KRKV. Prasad)

Vs.

1. Union of India rep. by  
The Chairman, Railway Board,  
Ministry of Railways, Rail Bhavan,  
New Delhi.
2. The General Manager,  
South Central Railway,  
Rail Nilayam, Secunderabad.
3. The Principal Chief Personnel Officer,  
South Central Railway,  
Rail Nilayam, Secunderabad.
4. J.N. Jagannath, Retd. Additional General Manager &  
Inquiry Officer, South Central Railway,  
Rail Nilayam, Secunderabad.

....Respondents

(By Advocate : Sri M. S.M. Patnaik, SC for Rlys.)

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**ORAL ORDER**  
**(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)**

### **Through Video Conferencing:-**



Learned counsel for the applicant has submitted a letter dated 11.02.2021 stating that the applicant would like to withdraw the O.A. for personal reasons. Permission is granted. The O.A. is closed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)

## ADMINISTRATIVE MEMBER

(ASHISH KALIA)

## JUDICIAL MEMBER

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